MR. SPEAKER: It will be sent to the concerned Committee.

SHRI HUKAM CHAND KACH-WAI**

MR. SPEAKER: Do not record.

The Minister is merely laying the papers on the Table now. The matter will be gone into by the Committee concerned.

DR. SUBRAMANIAM SWAMY: The Minister must go into all the points raised by us.

MR. SPEAKER: It will go before the Committee.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARAKATAKI): On behalf of Shri Pratap Chandra Chunder I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi* version) of the Indian Institute of Technology, Delhi, for the year 1976-77. [Placed in Library. See No. LT-1605/78].
 - (2) (i) A copy of the Certified Accounts (Hindi and English versions) of the Visva Bharati University, Santiniketan, for the year 1974-75 together with the Audit Report thereon.
 - (ii) A statement (Hindi and English versions) showing reasons for the delay in laying the above papers.

[Placed in Library. See No. LT-1606/78)

MR. SPEAKER: Would you say anything about the delay now?

....You are not in a position to say. All right, it will go before the committee.

श्री हुकम चन्द कछवाय : (उज्जैन) : मध्यक्ष महोदय, मह मध्य प्रदेश की सात मिलां का सवाल है, वहां 40 हजार मजदूर वेरोजगार होते जा रहे हैं। मैं चाहता हूं कि प्राप सरकार से इस का उत्तर दिलवाएं।

NOTIFICATION UNDER REQUISSTIONING AND ACQUISITION OF IMMOVABLE PRO-JETRY ACT, AND REVIEW AND ANNUAL REPORT OF HOUSING AND URBAN DEVE-LOPMENT CORPORATION LTD., NEW DELHI FOR 1976-77

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR):

I beg to lay on the Table-

- (1) A copy of the Notification No. S.O. 2477 published in Gazette of India dated the 6th August, 1977 containing Corrigendum to Notification No. S.O. 4226 published in Gazette of India dated the 4th December, 1976, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immoveable Property Act, 1952. [Placed in Library. See No. LT-1067/78)
 - (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
 - (i) Review by the Government on the working of the Housing and Urban Development Corporation Limited, New Delhi, for the year 1976-77.
 - (ii) Annual Report of the Housing and Urban Development Cor-Poration Limited New Delhi, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1608/78]

Notifications under Food Corporation Act, 1964.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): I beg to lay on the

^{*}The English version of the Report was laid on the 23rd December, 1977

**Not recorded.